

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 76 of 2013

Dated : 3rd October, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Assam Power Distribution Company Ltd. Appellant (s)

Versus

**Assam Electricity Regulatory Commission
& Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Heshu for R-1
Ms. Deepti Sarin &
Mr. Manu Seshadri for R-2

ORDER

At the request of the learned counsel for both the parties, post the matter for hearing on **30.10.2013**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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